

National Company Law Tribunal

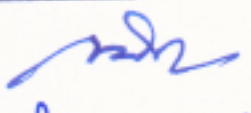

Allahabad Bench

CP NO. 57/Ald/2017
CANO 6/Ald/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: Jubilant Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S 230/232 of Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	M.K. Bagri	or Ald	Adh. Liquidator	
<u>2.</u>	Rahul Agrawal	Advocate	Petitioner	

Sri Rahul Agrawal for the petitioner company and Sri M.K. Bagri,
learned Official Liquidator for the Central Government.

The report of the O.L. has been filed and is on record. The learned
O.L. seeks time to file an affidavit on behalf of the R.D. in a day or two in the
Registry of this Tribunal. Hence, time is granted and copy thereof be
provided to the counsel for the petitioner company with liberty to file a
report / affidavit if any in the matter.

The matter be listed on 18.07.2017.

Order Date: 01.06.2017
Sharad Srivastava

— Sd —

(H.P. CHATURVEDI, MEMBER (Judicial))